

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. No. 147(ND) 13

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
10.10.2017**

NAME OF THE COMPANY: Mr. Dilip Shantilal Jain & Ors Vs. M/s
Integrated Casetech Consultants Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

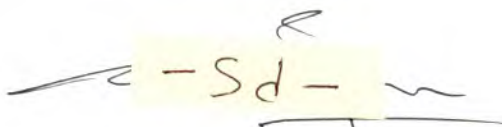
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

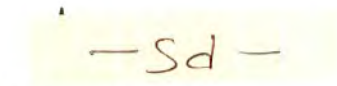
	For the Petitioner (s) :	Counsel for the Petitioner		
--	--------------------------	----------------------------	--	--

	For the Respondent (s):	Mr. Pradeep K. Mittal, Advocate with Mr. Kamla, CS		
--	-------------------------	---	--	--

ORDER

Arguments of the Petitioner part heard. To come up on 11th October,
2017, the date already fixed.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)